

High Court of Jammu and Kashmir at Srinagar

ORDER

No:-945 Dated:- 16.10.2017

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

Sr.No	Name of the officer S/Shri
1.	Sanjeev Gupta, Special Judge Anti-Corruption, Jammu
2.	Inder Singh, Principal District & Sessions Judge, Ramban
3.	Ashok Kumar, Pr. District & Sessions Judge, Shopian
4.	Mrs. Archana Charak, Munsiff / Addl.Special Mobile Magistrate, R.S.Pura
5.	Reyaz Ahmad Chowdhary, Munsiff, Mendhar

(Sanjay Dhar)
Registrar General
16/10/17

No:- 26474-79/GS

Dated:-16.10.2017

Copy to the:-

1. Shri/Ms. _____
2. Chief Accounts Officer, High Court of J&K, Srinagar.

mtc

Registrar General
16/10/17